naracter of the Aligarh Muslim University."

The motion was adopted.

SHRI RAM JETHMALANI: I introduce the Bill.

15.34 hrs.

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*

SHRI V. N. GADGIL (Pune): I beg to move for leave to introduce a Bill further to amend the code of Civil Procedure, 1908.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Civil Procedure, 1908."

The motion was adopted.

SHRI V. N. GADGIL: I introduce -the Bill.

15.34 hrs.

TRADE AND MERCHANDISE MARKS (AMENDMENT) BILL*

SHRI V. N. GADGIL (Pune): I beg to move for leave to introduce a Bill further to amend the Trade and Merchandise Marks Act, 1958.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Trade and Mercandise Marks Act, 1958."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill.

15.35 hrs.

MARGINAL FARMERS AND AGRI-CULTURAL WORKERS FAMILY SECURITY BILL*

SHRI P. RAJAGOPAL NAIDU (Chittoor): I beg to move for leave to introduce a Bill to provide for security to the families of marginal farmers and agricultural workers.

MR CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for security - 1 to the families of marginal farmers and agricultural workers."

The motion was adopted.

SHRI P. RAJAGOPAL NAIDU: I introduce the Bill.

15.35 hrs.

CONSTITUTION (AMENDMENT) BILL*

(Omission of article 44).

SHRI G. M. BANATWALLA (Ponnam): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI G. M. BANATWALLA: I introduce the Bill.

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